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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/308/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGREAT PMC INDIA PVT LTD
NAME OF THE RESPONDENT(S) : QUALITY INN BASARI
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel representing both the parties are absent. No representation. The Registry is directed to send notice to both the parties for their appearance and submissions. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)